Government of West Bengal Home and Hill Affairs Department Nabanna ; Howrah

No. -25/HHA/SS

Date : 21st March, 2020

То

All District Magistrates

Sub: COVID-19 - Home isolation of migrant labourers etc.

Sir/Madam,

In pursuance of the various guidelines issued by WHO, GOI and GOWB recently discouraging/ prohibiting unchecked/ unrestrained movements of persons returning from abroad/outside for prevention of the apprehended epidemic, it is hereby further advised that the District Magistrates in their respective districts will ensure that the migrant labourers returning to/ camping in / staying in different parts of the district are kept in monitored home isolation. Persons coming in direct contact with such migrant workers returned from other countries/ states should also be kept in home isolation as per health protocol. As far as the procedures of the said protocol are concerned, the guidelines of the Health & FW Department will have to be applied by the District Magistrates.

Yours faithfully,

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Special Secretary Home and Hill Affairs Department